

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF
MCICHEM-ANLAGEN ENERGIES & INFRATECH PRIVATE LIMITED**

1.	Name of Corporate Debtor	Mcchem-Anlagen Energies & Infratech Private Limited
2.	Date of Incorporation of Corporate Debtor	04.01.2010
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC - Chhattisgarh
4.	Corporate Identity Number of Corporate Debtor	U40100CT2010PTC021531
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	16 / 22, Uttar Gangotri Commercial Complex, Supela Bhilai Durg - 490023 (CG)
6.	Date of closure of Insolvency Resolution Process	03.10.2022
7.	Liquidation commencement date of Corporate Debtor	14.09.2022 being the date of order passed by Hon'ble NCLT Cuttack. 19.09.2022 being the date of order copy received by Liquidator from court officer via mail.
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Anil Agrawal IBBI/IPA-001/IP-P02461/2021-22/13779
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: 31/884, Old Pipe Factory Road, New Shanti Nagar, Near Tandon Diary, Raipur – 492001 (CG) Email: anilrgopal1968@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: liquidation.maeipl@gmail.com
11.	Last date for submission of claims	14.10.2022

Notice is hereby given that the Hon'ble NCLT, Cuttack Bench has ordered the commencement of liquidation of **Mcchem-Anlagen Energies & Infratech Private Limited** on **14.09.2022**, under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Mcchem-Anlagen Energies & Infratech Private Limited** are hereby called upon to submit a proof of their claims/ update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before, **14.10.2022** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Form – C : Proof of claim by operational creditors except workmen and employees	Form – D : Proof of claim by Financial Creditors
Form – E : Proof of claim by workmen or employee	Form – F : Proof of claim by authorized representative of workmen or employee
Form – G : Proof of claim by any other stakeholder	

Above mentioned forms may be downloaded from the following link: <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 19.09.2022
Place: Raipur

ANIL KUMAR
AGRAWAL

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KUMAR AGRAWAL
Date: 2022.09.21
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Anil Kumar Agrawal
Liquidator in the matter of
Mcchem-Anlagen Energies & Infratech Private Limited
IP Registration No. IBBI/IPA-001/IP-P02461/2021-22/13779
Validity of AFA: 28/08/2023

From the Office of the Liquidator in the matter of
MCHEM-ANLAGEN ENERGIES & INFRATECH
PRIVATE LIMITED

The Liquidator, Anil Kumar Agrawal, Invites the expression of interest from interested parties
(Eligible under section 29A of the IBC Act, 2016) to present scheme for Compromise or
Arrangement under section 230 of the Companies Act, 2013

IMPORTANT DATES

S. No.	Particulars	Dates
1	Last date for submission of formal expression of interest (EOI)	04.10.2022
2	Last date for seeking information/site visit/access to the data room	11.10.2022
3	Last date for providing formal proposal for scheme	18.10.2022

RELEVANT INFORMATION

S. No.	Particulars	Date
1	Name of the Corporate Debtor	Mcchem-Anlagen Energies & Infratech Private Limited
2	Date of incorporation	04.01.2010
3	Authority under which corporate debtor is incorporated/registered	RoC - Chhattisgarh
4	Corporate Identity Number of Corporate Debtor	U40100CT2010PTC021531
5	Address of the registered office of Corporate Debtor	16 / 22, Uttar Gangotri Commercial Complex, Supela Bhilai Durg - 490023 (CG)
6	Liquidation commencement date	14.09.2022 being the date of order passed by Hon'ble NCLT Cuttack. 19.09.2022 being the date of order copy received by Liquidator from court officer via mail.
7	Details with respect to eligibility criteria and other terms and conditions can be received by requesting the same from the following Email ID and Phone No.	liquidation.maeipl@gmail.com Call: 9981886051
8	Name and registration number of the Liquidator	Anil Agrawal IBBI/IPA-001/IP-P02461/2021-22/13779
9	Name, Address and E-mail of the Liquidator, as registered with the Board (IBBI).	Address: 31/884, Old Pipe Factory Road, New Shanti Nagar, Near Tandon Diary, Raipur – 492001 (CG) Email: anilrgopal1968@gmail.com
10	Address and E-mail to be used for correspondence with the Liquidator	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: liquidation.maeipl@gmail.com

Date: 19.09.2022
Place: Raipur

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AGRAWAL
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Date: 2022.09.21 12:52:50 +05'30'

Anil Kumar Agrawal
Liquidator in the matter of
Mcchem-Anlagen Energies & Infratech Private Limited
IP Registration No. IBBI/IPA-001/IP-P02461/2021-22/13779
Validity of AFA: 28/08/2023